

### भारत पाकिस्तान रेल यातायात

\*२५८ { श्री रघुनाथ सिंह  
श्री बी० के० दास :  
श्री प्रार० के० चौधरी :  
श्री कृष्णाचार्य जोशी :  
सरदार इकबाल सिंह : }

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या पूर्वी पाकिस्तान से हो कर भारत और आसाम के बीच मालगाड़ियों के चलाने की योजना सफल सिद्ध हुई है ?

रेलवे तथा परिवहन उपमंत्री (श्री बल्लभशाह) : जी हाँ ।

### Palam Airfield

\*२५९. **Shri Radha Raman:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware that suitable waiting room facilities for the public do not exist at the I.A.F. airfield at Palam;

(b) if so, whether Government have any scheme to provide waiting rooms there; and

(c) how long it will take to materialize ?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) to (c). A Civil Terminal Building with adequate facilities for use by air passengers already exists at Palam airfield. Reception and departure arrangements in connection with the arrival and departure of important dignitaries are, however, made in the I.A.F. Technical Area, and it is proposed to provide there a permanent pavilion on modern lines for use by Diplomatic Corps, Ministers, other distinguished guests and the general public. It is not possible to say at this stage when this proposal will materialise.

### Public Call Offices

\*२६० { **Shri Heda:**  
**Shri P. Ramaswamy:**

Will the Minister of Communications be pleased to state :

(a) the number of district headquarters in Hyderabad State where Public Call Offices have not yet been opened; and

(b) the reasons therefor ?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) None.

(b) Does not arise.

### Foreign Contracts

\*२६१. **Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 2060 on the 7th April, 1955 and state:

(a) whether there is any penalty clause in the Agreements made with the foreign countries for non-compliance with the orders for the supply of locomotives, coaches etc. by due dates; and

(b) if so, whether any firm has been penalised under the Agreement ?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) :** (a) There is no clause for the levy of penalty as such, but there is provision in all such agreements for recovery of liquidated damages in the event of contractors' failure to deliver the goods within the stipulated time.

(b) Liquidated damages have been recovered under the Agreement.

### Unemployment Insurance

\*२६२. { **Shri T. B. Vittal Rao :**  
**Dr. Satyawadi :**

Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 518 on the 3rd March, 1955 and state :

(a) whether the working group appointed to study the problem of unemployment insurance have since submitted their report; and

(b) if so, whether a copy thereof will be laid on the Table of the House ?

**The Deputy Minister of Labour (Shri Abid Ali) :** (a) Yes.

(b) A brief summary of the report is placed on the Table of the Sabha. [See Appendix I, annexure No. 69].

### Aerodromes

\*२६३. { **Shri M. S. Gurupadaswamy:**  
**Shri D. C. Sharma :**

Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 327 on the 28th February, 1955 and state :

(a) the progress made so far in the construction of Aerodromes at Chandigarh, Kandala and Udaipur; and

(b) what is the estimated cost of each ?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) and (b). I lay a statement on the Table of the Sabha giving the requisite information. [See Appendix I, annexure No. 70].

#### Imphal-Temenglong Road

\*264. **Shri Rishang Keishing :** Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 85 on the 16th November, 1954 and state the progress made so far in the construction of the Imphal-Temenglong Road?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) :** A statement giving the required information is placed on the Table of the Sabha. [See Appendix I, annexure No. 71].

#### Central Mechanised Farm at Jammu

\*265. **Shri Ram Shankar Lal :** Will the Minister of Food and Agriculture be pleased to state :

(a) the total acreage of land brought under cultivation in the Central Mechanised Farm at Jammu upto June 1955; and

(b) the amount spent on the reclamation of the land?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** (a) 7,785 acres.

(b) As the expenditure for different operations done by the same machinery and the staff of the Farm are not booked separately, the amount spent on reclamation alone is not available. The total expenditure incurred on the Farm upto the 31st March 1955 is Rs. 24.26 lakhs out of which Rs. 13.69 lakhs is recurring and Rs. 10.57 lakhs is non-recurring.

#### Air Services

\*266. **Dr. Rama Rao :** Will the Minister of Communications be pleased to state:

(a) how many private concerns are still running air-services in India;

(b) whether foreigners have any shares in any of them; and

(c) if so, their names and nationality?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) Apart from the Flying Clubs which are primarily training institutions but are also licensed to operate non-scheduled services, there are ten private companies holding licences for non-scheduled services. No private company operates scheduled services.

(b) and (c). Information is being collected and will be laid on the Table of the Sabha shortly.

#### Sugar and Jaggery

\*267. **Dr. Ram Subhag Singh :** Will the Minister of Food and Agriculture be pleased to state the per capita consumption of sugar and jaggery during the year 1954-55?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** The per capita consumption of sugar, gur and khandasari for 1954-55 season (Nov.-Oct.) is estimated at 27.58 lbs.

#### Contributory Health Service Scheme

\*268. { **Shri Jhulan Sinha ;**  
**Shri Krishnacharya Joshi ;**  
**Shri Gidwani ;**

Will the Minister of Health be pleased to state the total receipts from and the expenditure on the Contributory Health Service Scheme since its inception to date?

**The Deputy Minister of Health (Shrimati Chandrasekhar) :** The required information is being collected and will be placed on the Table of the Sabha as soon as it is ready.

#### Coastal Shipping

\*269. **Shri Raghunath Singh :** Will the Minister of Transport be pleased to state whether it is a fact that coastal shipping is handicapped due to levy of customs duty and sale tax on bunkers and stores, which are consumed outside the territorial limits of a particular State?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** Representations have been made to Government from time to time to the effect that the levy of customs duty and sale tax on bunkers and stores is handicapping the development of coastal shipping and should be waived. The matter is under consideration in consultation with shipping interests.

#### Delhi Suburban Train Service

\*270. **Shri Radha Raman :** Will the Minister of Railways be pleased to state :

(a) whether it is a fact that Government propose to open a railway station near the village Silampur;

(b) if so, the amount sanctioned for this purpose; and

(c) when the work is likely to commence?